

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1390
ANSWERED ON:30.11.2011
GRANT TO AMU CENTRES
Dhruvanarayana Shri R.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission has released grants for the establishment of new Aligarh Muslim University (AMU) centres recently;
- (b) if so, the details thereof, State-wise including Karnataka; and
- (c) the norms adopted therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (c): Aligarh Muslim University (AMU) is an autonomous organisation established by the AMU Act, 1920 and is governed by this Act and the Statutes and Ordinances made thereunder. As per the provisions of the Statutes, the AMU, with the approval of President of India, as the Visitor of the University, has established its Centres at Malappuram (Kerala) and Murshidabad (West Bengal). Allocation of Rs. 25 crore each for these two Centres was made by the Government in 2009-10 and Rs. 50 crore each in 2010-11.

University Grants Commission (UGC) has informed that it has released Rs.35.00 crore to AMU (Rs. 10 crore for Malappuram and Rs.25 crore for Murshidabad Centre) during 2009-10. Due to non- receipt of utilisation of the amount already disbursed, no further release has been made to the University in 2010-11.

There is no Centre of AMU in Karnataka.